

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2909
ANSWERED ON:12.12.2011
WILDLIFE SANCTUARIES
Shanavas Shri M. I.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the present status of resettlement of people displaced from wildlife sanctuaries in the country;
- (b) whether the Government has announced any resettlement package in this regard;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) Government of India provides financial support for the voluntary relocation of families from the Protected Areas to outside the Protected Areas as per the provisions of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Wild Life (Protection) Act, 1972 and under the Centrally Sponsored Schemes of 'Project Tiger' and 'Integrated Development of Wildlife Habitats'.

Details of funds released for voluntary relocation of families from the Protected Areas during the last three years and the current financial year under the Centrally Sponsored Scheme of 'Project Tiger' and 'Integrated Development of Wildlife Habitats' is given at Annexure.